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Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉटन 32/ Plot No. 32
सैक्टर 14/ Sector 14
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1858** दिनांक/Date:08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri P. Balamurugan, Joint Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri P. Balamurugan** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri P. Balamurugan** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1856** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Smt. J. Meena, Joint Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Smt. J. Meena** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Smt. J. Meena** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1857** दिनांक/Date:08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Smt. Priyadarshini Rajan Babu, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Smt. Priyadarshini Rajan Babu** will report to Head of Office of **Kolkata** to work in the Design wing.

3. **Smt. Priyadarshini Rajan Babu** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry, Ahmedabad.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1860** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Smt. Monika Yadav, Joint Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Kolkata

2. **Smt. Monika Yadav** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Smt. Monika Yadav** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
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5. Hindi version follows.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1861** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Bhaskar Ghosh, Joint Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Shri Bhaskar Ghosh** will report to Head of Office of **Delhi** to work in Designs as per the earlier office orders.

3. **Shri Bhaskar Ghosh** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1862** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri M. Ajith, Joint Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Shri M. Ajith** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline.

3. **Shri M. Ajith** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1863** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri K. S. Hariram, Joint Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri K. S. Hariram** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri K. S. Hariram** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1864** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Smt. Monika Seth, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Kolkata

2. **Smt. Monika Seth** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Smt. Monika Seth** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1865** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Smt. Rajni Bala, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Kolkata

2. **Smt. Rajni Bala** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Smt. Rajni Bala** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1866** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Smt. Kasthuri Mohan, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Smt. Kasthuri Mohan** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Smt. Kasthuri Mohan** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1867** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Smt. Rishu Bharati, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Kolkata

2. **Smt. Rishu Bharati** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Smt. Rishu Bharati** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1868** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Smt. Resmi C. Senan, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Mumbai

2. **Smt. Resmi C. Senan** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Smt. Resmi C. Senan** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1869** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri M. R. Manivasakam, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Mumbai

2. **Shri M. R. Manivasakam** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri M. R. Manivasakam** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1870** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri M. Ram Jawahar, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Mumbai

2. **Shri M. Ram Jawahar** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri M. Ram Jawahar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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Copy to:-
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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1871** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Dr. Arindam Chatterjee, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Delhi

2. **Dr. Arindam Chatterjee** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline.

3. **Dr. Arindam Chatterjee** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
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Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1872** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri R. Rajini, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Mumbai

2. **Shri R. Rajini** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri R. Rajini** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1873** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Smt. Mahalakshmi B., Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Mumbai

2. **Smt. Mahalakshmi B.** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Smt. Mahalakshmi B.** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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Copy to:-
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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1874** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Kishor R. Kadbe, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Mumbai	Delhi

2. **Shri Kishor R. Kadbe** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Kishor R. Kadbe** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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Copy to:-
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1875** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. R. Hemalatha, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Delhi

2. **Ms. R. Hemalatha** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline.

3. **Ms. R. Hemalatha** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
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5. Hindi version follows.
6. Guard file.

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बौद्धिक संपदा भवन
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1876** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Manoj Madhavan, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri Manoj Madhavan** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri Manoj Madhavan** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1877** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Smt. Subhra Banerjee, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Smt. Subhra Banerjee** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Smt. Subhra Banerjee** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
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4. Personal file of the above-mentioned officer.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1878** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Smt. Lakshmi K. Y. Venkata, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Smt. Lakshmi K. Y. Venkata** will report to Head of Office of **Kolkata** to work in the Design Wing.

3. **Smt. Lakshmi K. Y. Venkata** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1879** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Dr. Nilanjana Mukherjee, Joint Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Chennai

2. **Dr. Nilanjana Mukherjee** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.

3. **Dr. Nilanjana Mukherjee** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

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1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1880** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Amit Soni, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Mumbai

2. **Shri Amit Soni** will report to Head of Office of **Mumbai** to work in Designs as per the earlier office orders.

3. **Shri Amit Soni** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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4. Personal file of the above-mentioned officer.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1881** दिनांक/Date:08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Dr. Sunita Rani, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Chennai

2. **Dr. Sunita Rani** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.

3. **Dr. Sunita Rani** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1882** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Ram Sundar Patel, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Chennai

2. **Shri Ram Sundar Patel** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.

3. **Shri Ram Sundar Patel** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1883** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Ajeet Kumar, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Chennai

2. **Shri Ajeet Kumar** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.

3. **Shri Ajeet Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1884** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Ashfaque Ahmad, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Mumbai

2. **Shri Ashfaque Ahmad** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Ashfaque Ahmad** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1885** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Dr. Sudha Javeria, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Mumbai

2. **Dr. Sudha Javeria** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Dr. Sudha Javeria** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1886** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Maya Kumari, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Mumbai

2. **Ms. Maya Kumari** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Ms. Maya Kumari** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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4. Personal file of the above-mentioned officer.
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6. Guard file.

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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1887** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Anant P. Srivastava, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Mumbai

2. **Shri Anant P. Srivastava** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline, except or otherwise work allotted in earlier office orders.

3. **Shri Anant P. Srivastava** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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4. Personal file of the above-mentioned officer.
5. Hindi version follows.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1889** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri V. G. Saravana Ram Prasad, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Chennai	Kolkata

2. **Shri V. G. Saravana Ram Prasad** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri V. G. Saravana Ram Prasad** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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Copy to:-
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1890** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Smt. Reena, Deputy Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Mumbai

2. **Smt. Reena** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Smt. Reena** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1891** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Prakhar Singh, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Mumbai	Kolkata

2. **Shri Prakhar Singh** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri Prakhar Singh** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
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Administration& Establishment
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संख्या/No. **CGPDTM-11018(11)/1/2022-CGPO/1892** दिनांक/Date: 08.12.2025

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Dr. Kausik Bag, Assistant Controller of Patents & Designs** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Kolkata	Chennai

2. **Dr. Kausik Bag** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.

3. **Dr. Kausik Bag** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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